

Annexure-3

Name of the corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
Date of commencement of Liquidation Process	06/03/2023 (Order passed by Hon'ble Adjudicating Authority, Chennai Division Bench I in IA No. IA(IBC)/176(CHE) 2023 in CP (IB)/233(CHE)2021, Order received on 09/03/2023)
List of creditors as on	01/07/2023

List of secured financial creditors

(Amount in Rs)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claims rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Indian Overseas Bank-SARM Branch, Coimbatore	FC-1	*01/07/2023	37,12,551.52	*12,53,783.52	FC	*12,53,783.52	N/A	No	4%	NIL	NIL	24,58,768	NIL	Non-Liquidation expenses of Rs 24,58,768 is rejected due to 1. These expenses are not claimed in the Claim Form D submitted 2. Details of the expenses (Nature of Expenses) are not furnished. 3. These expenses are not debited in the CD's Account As disbursement under section 53 is in progress, at this stage, claims without any documentary proof is hereby rejected
Total				37,12,551.52	12,53,783.52	FC	12,53,783.52	N/A	No	4%	NIL	NIL	24,58,768	NIL	NIL

* updation of claim received on 01/07/2023